

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206
C.P. (IB)/216(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

HDFC Bank Limited

.....Applicant

V/s

Mrs.Menka Sandipbhai Patel Personal Guarantor to
M/s.Yours Ethnic Foods Private Limited

.....Respondent

Order delivered on: 01/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/FC

: Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

For the PG

: Mr. Kuldeep Adesara, Adv.

For the RP

: Mr. Tarak Damani, Adv. with Mr. Aditya Joshi, Adv.

ORDER

Ld. Counsel for the PG seeks time to file reply. He is directed to file the same within two days.

List for further consideration on 05.07.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)